

(d) The Cement Corporation is keen to have at least one-third of the country's installed capacity. It is fully geared to meet the challenge.

Mido Zirlai Pawl

2942. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Mizo Zirlai Pawl (MZP) student organisation has turned itself into a militant secessionist group; and

(b) if so, the steps Government propose to take to meet this new danger for Mizoram?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Some members of Mizo Zirlai Pawl (MZP), a representative organisation of Mizo students have indulged in some agitational activities. The State Government are alive to the situation and have taken necessary steps to deal with the situation.

Raising of price of Newsprint by NEPA

2943. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the National Newsprint Paper Mills (NEPA) raised the price of its newsprint for the third time this year and for the sixth time in the past 15 months; and

(b) if so, the reasons for this latest price rise for newsprint?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) The selling price of NEPA Newsprint had to be revised due to escalation in the cost of major input factors, such as raw material, power, chemicals etc.

Mismanagement in Nationalised Sick Industrial Units

2944. SHRI SAMAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) the number of nationalised and taken-over industrial units that are going from bad to worse due to mismanagement all over the country; and

(b) the number of cases in which the steps have been taken against the mismanagements/authorities who are primarily responsible for this?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b). Increasing losses were suffered during the last three years by seven nationalised industrial units and 13 other industrial units which were being managed during these years by persons authorised by the Government under the provisions of the Industries (Development and Regulation) Act, 1951. Losses were incurred due to various factors, including old and obsolete machinery, excess labour, shortable of inputs, industrial relations, market situation etc. Each unit has been, or is being, examined by appropriate authority with a view to reviving or rehabilitating it.

Arms and literature captured in Assam

2945. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the type of arms and literature captured by Government during the raids in August.-September, 1981 in Assam;

(b) whether there is any involvement of foreign hand through some missionaries; and

(c) the steps Government have taken in this matter?